

## भूमि विकास निगम

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- \* 685. श्री स० चं० सामन्त :  
 श्री सुबोध हंसदा :  
 श्री पाराशर :  
 श्री श० ना० चतुर्वेदी :  
 श्री बी० चं० शर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भूमि विकास निगम की स्थापना करने का निर्णय कर लिया है ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है ;

(ग) क्या विभिन्न राज्यों से इस सम्बन्ध में कोई आंकड़े भी इकट्ठे किए गए हैं ;

(घ) यदि हाँ, तो उनका व्यौरा क्या है ; और

(ङ) इस योजना की क्रियान्विति में कितना समय लगने की संभावना है तथा इस पर कितना धन व्यय होगा ?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). The proposal is still under consideration.

(c) and (d). Some State Governments have tentatively offered wastelands for reclamation. The question as to how much of these lands are really suitable for cultivation, as also the possibilities of irrigation at reasonable cost and economics of reclamation are being examined.

(e) It is not possible to indicate this at present because the proposal is in a very preliminary stage.

Shri S. C. Samanta: May I know what would be the composition and functions of the proposed Corporation?

Shri Shah Nawaz Khan: The functions of the Corporation would be to reclaim wastelands and then to grow

cash crops like remi, sisal and sun hemp and also to increase production of foodgrains; they will also serve as demonstration farms for the areas adjoining the farms.

Shri S. C. Samanta: Is it not a fact that similar organisations in the name of Land Development Departments exist in some States and, if so, what would be the co-ordination with those Departments?

Shri Shah Nawaz Khan: The main functions of this Corporation would be what I have just now said. If there are any such Corporations already existing, then they will help them to carry on the work.

Shri S. N. Chaturvedi: The question of reclamation of Chambal ravines has been pending before the Government for a very long time. May I know whether this question will also come up for consideration before this Corporation?

Shri Shah Nawaz Khan: The question of reclamation of the ravines is already under the consideration of various State Governments and the work of reclamation in some States is already in progress.

Shri D. C. Sharma: May I know why this scheme is not being implemented as expeditiously as possible when the country is suffering from shortage of food and we are under pressure on account of short supply of foodgrains?

Shri Shah Nawaz Khan: I might inform the hon. Member that an officer on special duty or rather a special project officer has already been appointed. The State Governments have been asked to indicate whether they have any large tracts of land which could be re-claimed. Some States have already made offers. Our teams are going round and inspecting those lands to find out which ones are suitable for cultivation.

Shri Daji: Pending the finalisation of the details of this land corporation, is it a fact that Government have

given permission to private limited companies to go ahead with such work?

**Shri Shah Nawaz Khan:** Not yet.

**Shri Inder J. Malhotra:** Permission has been given in Punjab. . . .

**Shri Shah Nawaz Khan:** The Punjab Government may have given.

**Shri R. Ramanathan Chettiar:** May I know whether all the fallow lands will be taken over by this corporation and whether landless labour will be employed by this corporation?

**Shri Shah Nawaz Khan:** Those are details, and they will be worked out when the scheme is finalised.

**Shri R. Ramanathan Chettiar:** These are basic facts. After all, the problem of landless labour is an important problem facing the country. The hon. Deputy Minister says that they are details, but when the land corporation is to be formed I am sure these details would have been taken into consideration, and these being basic facts, the hon. Minister should have answered the question and given proper information here.

**Dr. L. M. Singhvi:** May I know whether the proposed corporation's work will be confined merely to reclaiming waste land or it would also extend to land improvement programmes throughout the country? May I also know what its relationship would be with the other area development boards such as the desert development authority which is under the contemplation of Government?

**Shri Shah Nawaz Khan:** Certainly, when this corporation undertakes to reclaim any land, then its effort will be to develop it so that it will act as a demonstration farm for all the areas round about. It will function within the limits which are given to it, while the desert development board and other such agencies or corporations will function in their own sectors.

**Shri Inder J. Malhotra:** Already in the Agricultural Departments, there

are reclamation sections. May I know the special circumstances and the needs on account of which this corporation is going to be created?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** The point is that the reclamation of waste land is a costly process, and if it is taken up in bits it becomes uneconomical. Therefore, we are trying to find out whether large tracts could be taken up by a corporation like this, reclaimed and then put into use for cultivation. It is still in the formative period, and, therefore, nothing can be said definitely now; we are still trying to find out the possibilities. It is not as if our people would have left any land uncultivated if it were possible to bring it under cultivation easily. Therefore, it is a question of finding out what land is available and which is difficult to reclaim. That is why we are looking into this problem.

**श्री गुलशन :** क्या सरकार ने भूमि-सुधार का यह प्राधार माना है कि भूमिहीन मुजारों, अनुसूचित जाति के खेत मजदूरों या छोटे किसानों को छोड़ कर वह जमीन उन कारखानेदारों को दे कर उस का सुधार किया जाये, जिन को जमीन के साथ जरा भी मस नहीं है जैसे कि पंजाब सरकार ने एक हजार एकड़ जमीन बिड़ला सेठ को दी है ? क्या बिड़ला सेठ खेती से वाकिफ हैं ? क्या सरकार ने इस बात को प्राधार माना है कि बड़े बड़े मिल मालिकों को जमीन दे कर भूमि सुधार किया जाये ?

**Shri C. Subramaniam:** This is an injustice according to me, which we do to the landless labour; that we give them some uncultivable land and they are unable to reclaim it and cultivate it, with the result that after a few years they sell it to somebody else. That is why we should make every effort to reclaim these lands and then, if possible, as was suggested by Shri Ramanathan Chettiar, employ them also in those lands, and later on, if necessary, hand it over also to them.

Therefore, it is a question of having sizable waste lands for reclamation, reclaiming them properly and then cultivating them.

**Shrimati Savitri Nigam:** Have any survey reports been submitted by the various states which have agreed to it, and is the Centre also going to make some contribution for the purchase of heavy machinery which they will be requiring for reclaiming land?

**Shri Shah Nawaz Khan:** Various states have offered plots of land. Goa offered us 30,000 acres. Similarly, Gujarat has made an offer of 18,000 acres. Orissa has offered 9,000 acres. The land in Goa was given by the previous government to various big landlords. Before that land can be taken over, certain land legislation has to be passed. We sent a team to examine the land offered by the Gujarat State and we find that the quality of the land is not too good and the feasibility of getting underground water resources is none too good, and we do not consider this land very suitable for cultivation. Similarly, the area offered by Orissa has been examined; some of it was found suitable, some was not found very suitable for cultivation. The Centre would bear the entire cost of reclamation.

**श्री यशपाल सिंह :** क्या सरकार के खयाल में यह बात आई है कि लैंड रिफार्म के स्पेशलिस्ट्स ने यह राय जाहिर की है कि लैंड इरोजन बहुत तेजी से हो रहा है और हमारा इरिगेशन 14 परसेंट से ज्यादा नहीं बढ़ सका है ; यदि हां, तो इस तेजी से बढ़ने हुए लैंड एरोजन को रोकने के लिए और इरिगेशन को बढ़ाने के लिए सरकार ने कौन से ठोस कदम उठाए हैं ?

**श्री शाहनवाज खां :** बहुत से ठोस कदम उठाए जा रहे हैं । इरोजन को रोकने के लिए सायल कन्जर्वेशन का काम जारी है ।

**Shri Shashi Ranjan:** Besides the problem of reclamation of fallow land,

the problem of production is more confined to areas of agricultural land which are producing very little, though they have got greater yield capacity. Will this corporation be functioning in smaller units and will they demonstrate or lend help to those areas where the yield is less but can be stepped up by giving suggestions or implementing those plans?

**Shri Shah Nawaz Khan:** Increasing the yield per acre is the function of the other agency which is dealing with the extension side of agriculture. This particular Corporation will be tackling the job of reclaiming lands at present lying barren and which are available in large tracts.

**Shri Badi:** The reclamation of the Chambal ravines has been pending since long, that is, since Madhya Bharat came into being. The State Government are not doing it simply because they have no funds. They have approached Government for the purpose. Thousands of acres of land are lying fallow there. The Minister has just now said that it is the responsibility of the States. Are the Central Government going to give some aid to the States concerned to reclaim the Chambal ravines, by way of a long-term loan?

**Shri Shah Nawaz Khan:** For the reclamation of the ravines, the State Government had asked for funds for the purchase of heavy earth-moving machinery. Some foreign exchange has already been made available to Madhya Pradesh.

**श्री भागवत शा आजाद :** क्या इस भूमि विकास निगम का कार्य सिर्फ भूमि का धर्जन कर के उसे दूसरों को दे देना होगा या वह भूमि का धर्जन कर के सहकारी खेती के रूप में स्वयं उस का विकास करेगी ? यह सुना जाता है कि पंजाब में एक बड़े उद्योगपति को एक हजार एकड़ जमीन दी गई है । मैं यह जानना चाहता हूँ कि इस सम्बन्ध में सरकार की क्या नीति है—इस भूमि का

घर्जन कर के किसी बड़े उद्योगपति को दे देना या उस पर सहकारी खेती की व्यवस्था करना ।

**अध्यक्ष महोदय :** यह सवाल पहले भी किया गया है और उस का जवाब भी दे दिया गया है ।

**श्री शाहनवाज खां :** मैं माननीय सदस्य को इतना बता दूँ कि इस जमीन को रिक्लेम कर के किसी बड़े पूंजीपति को नहीं दिया जायेगा, बल्कि . . . .

**श्री इन्द्रजीत लाल मल्होत्रा :** इन को कौन पूछेगा ? स्टेट गवर्नमेंट दे देगी ।

**श्री भागवत झा झाड़ा :** जैसे पंजाब गवर्नमेंट ने दिया है ।

**श्री रामसेवक यादव :** खाद्य संकट को ध्यान में रखते हुए क्या खेती लायक बंजर भूमि को रिक्लेम करने और उस पर भूमि-हीनों को बसाने के लिए सरकार एक दम सेना की भर्ती करने की योजना बनायेगी और जिस तरह पंजाब और घाघ्र प्रदेश में उद्योगपतियों को जमीनें दी जा रही हैं, उस को रोकेगी ?

**Shri C. Subramaniam:** I do not think we are going to solve the food problem by bringing the fallow lands into cultivation now. It is a long-term programme. What is important now is to increase the productivity of the existing lands with the existing resources.

**श्री शिव नारायण :** यह जो धाप भूमि को रिक्लेम कर रहे हैं, क्या इस काम में धाप इजराईल गवर्नमेंट से भी मदद लेंगे ?

**श्री शाह नवाज खां :** नहीं, यह तो हम खुद रिक्लेम करेंगे ।

**Shri P. K. Deo:** The Minister stated that the Orissa Government is going to release 9,000 acres. May I know where this reclaimable land is situated in Orissa?

**Mr. Speaker:** He can find out from his own State instead of asking.

**Shri Shah Nawaz Khan:** This land in Orissa is in the State of Chiplina and Hirakud Dam area.

#### Agricultural Credit Bank

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**Shri D. C. Sharma:**

\*686. **Shri Shree Narayan Das:**

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether the views of the State Governments on the scheme of setting up an Agricultural Credit Bank have been received;

(b) if so, the nature of views expressed;

(c) the stage at which the consideration and finalisation of the Scheme stands at present; and

(d) the precise nature and extent of its scope and functions?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) There is no scheme for the setting up of an Agricultural Credit Bank.

(b) to (d). The questions do not arise.

**Shri D. C. Sharma:** In view of the shortage of food in this country, may I know whether any new schemes for giving credit to the farmers at the village level have been adumbrated?

**Shri B. S. Murthy:** All necessary steps are being taken to see that co-operation. . .

**Mr. Speaker:** Have any new schemes been adumbrated? If there are any that the Minister can give, he can give.

**Shri B. S. Murthy:** There are a number of schemes, that is why I am saying, because we are trying to give credit as much as possible.